

**Capital of foreign Cigarette manufacturing Companies**

5580. SHRI BHALJIBHAI PARMAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the paid up capital, foreign and Indian, reserves and surplus, fixed deposits from public loans/shareholders loans from banks in India, other unsecured loans/debentures, original book value of plant & machinery and other fixed assets (separately); turnover, profits before tax and after tax, for the years 1970, 1973 and 1974 of each of the majority foreign owned cigarette companies in India;

(b) the implications on the foreign exchange resources of the country in future of increase in assets of these foreign companies; and

(c) the steps taken by Government in this regard and how they intend to reduce present and future liabilities of the country in respect of remittances in future by these companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) The requisite information is available in the Annual Reports for the years 1970, 1973 and 1974 published by the respective companies.

(b) and (c). The activities of the foreign companies having more than 40 per cent foreign equity holding is being reviewed under the provisions of the Foreign Exchange Regulation Act, 1973 by the Reserve Bank of India.

**Supply of power to Madhya Pradesh by Uttar Pradesh**

5581. SHRI RANABHADUR SINGH: Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 234 on the 10th February, 1975 regarding supply

of power to Madhya Pradesh from Rihand Power Station by Uttar Pradesh and state:

(a) whether Madhya Pradesh has recently faced acute shortage of power due to the failure of two generators; and

(b) if so, the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). One turbine at Amarkantak Power Station was on forced outage during December, 1974, which resulted in load shedding during the peak hours. The unit has been put back into service in February, 1975.

**Check on profits of foreign Cigarette manufacturing Companies**

5583. SHRI SOMCHAND SOLANKI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have studied the cost and profit structure of cigarette companies;

(b) whether Government intend to study in depth through the Industrial Cost and Price Structure Bureau the profit margin of foreign owned companies in their brands of cigarettes above one rupee sale price per 10 cigarettes to check exploitation of the public; and

(c) the steps Government propose to take to restrict the profits of the foreign owned cigarette manufacturing companies in India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) No, Sir.

(b) No, Sir.